Bombay House of Mohammed Ali Jinnah which has been taken over by Government as an enemy property?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: It has been decided to renovate and refurbish 'South Court', also referred to as 'Jinnah House', which is an evacuee property in Mumbai and develop it on the pattern of facilities available in Hyderabad House in Delhi.

Vandalisation of Sikh War Memorial in UK

2410. SHRI PARTAP SINGH BAJWA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Ministry is aware of the acts of vandalism committed against the Sikh War Memorial on the 9th of November, 2018, in Smethwick, United Kingdom;

(b) if so, whether the Ministry has established any communications with the concerned authorities, including the Foreign Office, in the United Kingdom requesting strict and speedy action;

- (c) if so, the details thereof, including response received; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) to (d) Yes. The statue of the Sikh soldier titled, "The Lions of the Great War", in Smethwick (Birmingham, UK), conceived and erected (on 4th Nov. 2018) at the initiative of the local community was targeted by vandals in the early hours of 9th November 2018. The statue was installed to honour the sacrifices made by South Asia service personnel of all faiths who fought for Britain in the Great War. The local police treated the incident as a "racially-aggravated criminal damage" and have registered a case in the matter. The police continue to work closely with the local communities and have increased security presence in the area to provide reassurance.

Features of Quadrilateral Security Dialogue

2411. SHRI PARTAP SINGH BAJWA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the salient features and aims of the Quadrilateral Security Dialogue, with Japan, Australia and the United States of America;